# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA STARRED QUESTION NO. 136 TO BE ANSWERED ON 12.03.2025

## **GREAT NICOBAR PROJECT**

## \*136. Shri Saket Gokhale:

# Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the action taken on concerns raised by the National Green Tribunal (NGT) and the National Commission for Scheduled Tribes (NCST) over the effect of environmental and forest clearances granted for the Great Nicobar Project on local tribal communities; and
- (b) the total number of people belonging to various tribal groups that are expected to be relocated as part of the Great Nicobar Project?

## **ANSWER**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (b): A Statement is laid on the Table of the House.

Statement referred in reply to Rajya Sabha Starred Question No. 136 for the answer on 12.03.2025 regarding the "Great Nicobar Project" by Shri Saket Gokhale

(a&b): The matter raised in the question is Sub Judice with Hon'ble Calcutta High Court in WPA (P) No. 12 of 2024 titled Meena Gupta v. Union of India & Ors. and WPA No. 15076 of 2023 titled Conservation Action Trust & Anr. Vs. Union of India & Ors. Therefore, as such no comments are offered.

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